

No.GOB(I) 1/2020

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 17<sup>TH</sup> DECEMBER, 2020.

**NOTIFICATION**

**PART-A**

The following transfers and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect from **28<sup>th</sup> December, 2020**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Ravindra Hegde	V Addl. District and Sessions Judge, Hassan.	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. N.Sunil Kumar Singh – transferred)
2	Smt. Saraswathi Vishnu Kosandar	VII Addl. District and Sessions` Judge, Mysuru.	I Addl. District and Sessions Judge, Mysuru. (Vice Smt. Ashvini Vijay Shiriyannavar – transferred)
3	Sri. B.Jayantha Kumar	III Addl. District and Sessions Judge, Shivamogga.	I Addl. District and Sessions Judge, Shivamogga. (Vice Sri. Shivaprasad K.B. – transferred)
4	Smt. S.Nagashree	II Addl. District and Sessions Judge, Davanagere.	Proposed for appointment as Prl. Judge, Family Court, Davanagere. (Vacant Court)
5	Smt. H.R. Radha	Addl. District and Sessions Judge, Bidar.	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Exclusive Dedicated Commercial Court) (Newly Created Court vide G.O.No.LAW-LCE/73/2019, dated 31.12.2019/2.11.2020)

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6	Sri. Hosamani Pundalik	IV Addl. District and Sessions Judge, Mysuru.	II Addl. District and Sessions Judge, Mysuru. (Vice Sri. Jerald Rudolph Mendonca – transferred)
7	Smt. Prabhavathi G.	V Addl. Prl. Judge, Family Court, Bengaluru.	Proposed for appointment as II Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
8	Sri. Jerald Rudolph Mendonca	II Addl. District and Sessions Judge, Mysuru.	III Addl. District and Sessions Judge, Mysuru. (Special Court for trial of cases filed under PC Act) (Vacant Court)
9	Sri. T.P.Ramalinge Gowda	IV Addl. District and Sessions Judge, D.K., Mangaluru.	I Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Smt. Sharada B. – transferred)
10	Smt. Lathakumari M.	VIII Addl. District and Sessions Judge, Belagavi.	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Exclusive Dedicated Commercial Court) (Newly Created Court vide G.O.No.LAW-LCE/73/2019, dated 31.12.2019/2.11.2020)
11	Smt. Sharada B.	I Addl. District and Sessions Judge, D.K. Mangaluru.	Proposed for appointment as Prl. Judge, Family Court, D.K. Mangaluru. (Vacant Court)
12	Smt. M.H.Shantha	II Addl. District and Sessions Judge, Hassan.	Addl. District and Sessions Judge, Hassan. (Vacant Court)

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13	Sri. S.T.Devaraja	VI Addl. District and Sessions Judge, Mysuru.	IV Addl. District and Sessions Judge, Mysuru. (Vice Sri. Hosamani Pundalik – transferred)
14	Smt. K.S. Jyothishree	II Addl. District and Sessions Judge, Haveri (to sit at Ranebennur)	Addl. District and Sessions Judge-FTSC-I, Haveri. (Special Court for trial of cases filed under POCSO Act) (Newly created court – vide G.O.No.LAW 99 LAC 2019, dated 14.10.2019, 10.12.2019 and 3.3.2020)
15	Sri. Shivaprasad K.B.	I Addl. District and Sessions Judge, Shivamogga.	III Addl. District and Sessions Judge, Shivamogga. (Vice Sri. B.Jayantha Kumar – transferred)
16	Smt. Ashvini Vijay Shiriyannavar	I Addl. District and Sessions Judge, Mysuru.	V Addl. District and Sessions Judge, Mysuru. (Vice Sri. Doddegowda K. – transferred)
17	Sri. Mallikarjuna Swamy H.S.	III Addl. District and Sessions Judge, Tumakuru.	II Addl. District and Sessions Judge, Tumakuru. (Vacant Court)
18	Smt. Sandhya Rao P.	IX Addl. District and Sessions Judge, Belagavi.	VI Addl. District and Sessions Judge, Belagavi. (Vacant Court)
19	Sri. Gangadhara C.M.	IV Addl. District and Sessions Judge, Dharwad.	III Addl. District and Sessions Judge, Dharwad. (Special Court under Prevention of Corruption Act) (Vacant Court)

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20	Sri. Hemanth Kumar C.R.	X Addl. District and Sessions Judge, Belagavi.	VIII Addl. District and Sessions Judge, Belagavi (Vice Smt. Lathakumari M. – transferred)
21	Sri. K. Narayana Prasad	III Addl. District and Sessions Judge, Hassan.	II Addl. District and Sessions Judge, Hassan (Vice Smt. M.H.Shantha – transferred)
22	Sri. S.Nataraj	III Addl. District and Sessions Judge, Chikkaballapura.	Addl. District and Sessions Judge, Chikkaballapura. (Vacant Court)
23	Sri. N.Sunil Kumar Singh	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	LXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. S.Nirmala Devi – transferred)
24	Smt. Latha	XLIV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as III Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
25	Smt. S. Nirmala Devi	LXXV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as IV Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
26	Sri. Doddegowda K.	V Addl. District and Sessions Judge, Mysuru.	VI Addl. District and Sessions Judge, Mysuru. (Vice Sri.S.T.Devaraja – transferred)
27	Sri. Anantha H.	XI Addl. District and Sessions Judge, Belagavi.	IX Addl. District and Sessions Judge, Belagavi. (Vice Smt. Sandhya Rao P. – transferred)

**PART-B**

The following Senior Civil Judges promoted as District Judges under Government Notification No. DPAR 82 SHC 2020 dated 08.12.2020 are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from **28<sup>th</sup> December, 2020**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Srikanth S.V.	Prl. Senior Civil Judge and CJM, Dharwad.	IV Addl. District and Sessions Judge, Dharwad. (Vice Sri. Gangadhara C.M. – transferred)
2	Sri. Venkatesh	Prl. Senior Civil Judge and CJM, Belagavi.	X Addl. District and Sessions Judge, Belagavi. (Vice Sri. Hemanth Kumar C.R. – transferred)
3	Sri. Mansoor Ahmed Zaman	Senior Civil Judge, OOD, Deputy Secretary to Government (Opinion-2), Law Department, Vidhana Soudha, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vacant Post)
4	Sri. Karabari Ravindra	Prl. Senior Civil Judge and CJM, Vijayapura.	LVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
5	Smt. B.N.Sujatha	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Proposed for appointment as V Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Prabhavathi G. – transferred)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
6	Smt. Roopa Ramarao Kulkarni	Prl. Senior Civil Judge and CJM, Hassan.	III Addl. District and Sessions Judge, Hassan. (Vice Sri. K. Narayana Prasad – transferred)
7	Sri. Vithal Vishnupant Joshi	Senior Civil Judge and JMFC, Yellapur, U.K.Karwar District.	V Addl. District and Sessions Judge, Hassan. (Vice Sri. Ravindra Hegde – transferred)
8	Smt. Hiremath Shobharani Babayya	Senior Civil Judge, Aland, Kalaburagi District.	Proposed for appointment as Prl. Judge, Family Court, Kalaburagi. (Vacant Court)
9	Smt. Shrikaveri B. Kalmath	Senior Civil Judge and JMFC, Soraba, Shivamogga District.	Proposed for appointment as Prl. Judge, Family Court, Shivamogga. (Vacant Court)
10	Sri. G.V.Chandra-shekhar	Senior Civil Judge and JMFC, Channagiri, Davanagere District.	III Addl. District and Sessions Judge, Tumakuru. (Vice Sri. Mallikarjuna Swamy H.S. – transferred)
11	Sri. Somashekar C. Badami	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. <b>(ON REPATRIATION)</b>	I Addl. City Civil and Sessions Judge, Bengaluru City (Vacant Court)
12	Sri. Dindalkopp Shivaputra	Senior Civil Judge and JMFC., Somwarpet, Kodagu-Madikeri District.	II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet) (Vacant Court)

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13	Sri. Sunil Andaneppa Shettar	Prl. Senior Civil Judge and CJM, Mysuru.	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City. (Exclusive Dedicated Commercial Court) (Newly Created Court vide G.O.No.LAW-LCE/73/2019, dated 31.12.2019/2.11.2020)
14	Smt. K.G. Chintha	Senior Civil Judge, Muddebihal, Vijayapura District.	Addl. District and Sessions Judge-FTSC-I, Vijayapura. (Special Court for trial of cases filed under POCSO Act) (Newly created court – vide G.O.No.LAW 99 LAC 2019, dated 14.10.2019, 10.12.2019 and 3.3.2020)
15	Sri. Rajkumar Siddappa Amminbhavi	Senior Civil Judge and JMFC, Nagamangala, Mandya District.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayuktha, Bengaluru. (Vacant Post)
16	Sri. Annugouda Veeragouda Patil	Prl. Senior Civil Judge and CJM, Haveri.	II Addl. District and Sessions Judge, Haveri (to sit at Ranebennur) (Vice Smt. K.S.Jyothi-shree – transferred)
17	Smt. Veena Mallanaik Naikar	Prl. Senior Civil Judge and CJM, Ballari.	Proposed for appointment as Prl. Judge, Family Court, Ballari.  (Vacant Court)

1	2	3	4
18	Sri. Sabappa	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Davanagere. <b>(ON REPATRIATION)</b>	IX Addl. City Civil and Sessions Judge, Bengaluru City.  (Vacant Court)
19	Sri. Chandrashekhar U.	Senior Civil Judge, OOD, Registrar, Debts Recovery Tribunal, Bengaluru.  <b>(ON REPATRIATION)</b>	LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Exclusive Dedicated Commercial Court) (Newly Created Court vide G.O.No.LAW-LCE/73/2019, dated 31.12.2019/2.11.2020)
20	Sri. Dinesh N.G.	Senior Civil Judge, OOD, Central Project Co-ordinator, High Court of Karnataka, Bengaluru.	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. (Vacant Post)
21	Sri. A.G. Gangadhar	Prl. Senior Civil Judge and CJM, D.K. Mangaluru.	IV Addl. District and Sessions Judge, D.K., Mangaluru. (Vice Sri. T.P.Ramalinge Gowda – transferred)
22	Smt. Indira Mailswamy Chettiyar	I Addl. Senior Civil Judge, Dharwad.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Hubballi. (Newly Created Court – vide G.O.No.LAW 132 LCE 2014 dated 23.05.2016 and G.O.No.LAW-LCE/34/2020 dated 17.03.2020)
23	Sri. Nagarajappa A.K.	Prl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	XVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)



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24	Sri. T. Shivanna	Prl. Senior Civil Judge and CJM, Chitradurga.	XXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
25	Sri. B. Ganesha	Senior Civil Judge, Maddur, Mandya District.	II Addl. District and Sessions Judge, U.K. Karwar. (Newly created court – vide G.O.No. LAW 48 LCE 2017, dated 05.1.2019/21.8.2019)
26	Sri. Sreepada N.	XVI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	XXXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
27	Sri. P.J. Somashekara	XIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Exclusive Dedicated Commercial Court) (Newly Created Court vide G.O.No.LAW-LCE/73/2019, dated 31.12.2019/2.11.2020)
28	Smt. B.K. Komala	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. <b>(ON REPATRIATION)</b>	L Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
29	Sri. Girisha Bhat K.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	XLVI Addl. City Civil and Sessions Judge, Bengaluru City. (Spl. Court – CBI cases) (Vacant Court)

1	2	3	4
30	Sri. Shridhar Gopalakrishna Bhat	I Addl. Senior Civil Judge, Belagavi.	XC Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court exclusively to deal with criminal cases pending against elected MPs/MLAs in the State of Karnataka) (Newly created court – vide G.O.No.LAW- LCE/148/2020 dated 04.12.2020 and 09.12.2020)
31	Sri. B.G. Pramoda	Prl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	LII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
32	Sri. N. Subramanya	Prl. Judge, Court of Small Causes, Mysuru.	LIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
33	Sri. Alva Shanthanna Muthappa	Presiding Officer, (Spl. Court), Economic Offences, Bengaluru.	IV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
34	Smt. E. Chandrakala	Prl. Senior Civil Judge and CJM, Davanagere.	II Addl. District and Sessions Judge, Davanagere. (Vice Smt.S.Nagashree – transferred)
35	Sri. Krishnamurthy R. Padasalagi	Chief Metropolitan Magistrate, Bengaluru City.	LV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
36	Sri. K.M. Radhakrishna	Senior Civil Judge and JMFC, Malavalli, Mandya District.	VI Addl. District and Sessions Judge, D.K., Mangaluru. (Vacant Court)
37	Sri. Gururaj Gopalacharya Shirol	Senior Civil Judge and JMFC, Athani, Belagavi District.	XI Addl. District and Sessions Judge, Belagavi. (Vice Sri. Anantha H. – transferred)

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38	Sri. S.J. Krishna	Senior Civil Judge and JMFC, Kollegal, Chamarajanagar District.	LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Exclusive Dedicated Commercial Court) (Newly Created Court vide G.O.No.LAW-LCE/73/2019, dated 31.12.2019/2.11.2020)
39	Sri. C.V. Sanath	Senior Civil Judge and JMFC., Sindhanur, Raichur District.	III Addl. District and Sessions Judge, Chikkaballapura. (Vice Sri. S.Nataraj – transferred)
40	Sri. Lakshminarayana Bhat K.	Prl. Senior Civil Judge and CJM, Shivamogga.	XXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court - P.C. Act) (Vacant Court)
41	Sri. Krishna Prasadrao K.	Senior Civil Judge and JMFC, Krishnarajpet, Mandya District.	Addl. District and Sessions Judge-FTSC-I, Mandya. (Special Court for trial of cases filed under POCSO Act) (Newly created court – vide G.O.No.LAW 99 LAC 2019, dated 14.10.2019, 10.12.2019 and 3.3.2020)
42	Sri. Basavaraj Chengti	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkamagaluru.  <b>(ON REPATRIATION)</b>	X Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Exclusive Dedicated Commercial Court) (Newly created court – vide G.O.No.LAW/LCE/05/2020 dated 20.06.2020 & LAW/73/LCE/2019 dated 2.11.2020)

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43	Sri. Vivekananda S. Pandit	Prl. Senior Civil Judge and CJM, Udupi.	Proposed for appointment as Prl. Judge, Family Court, Chikkaballapura. (Newly created court – vide G.O.No. LAW 94 LCE 2018 dated 20.08.2019)
44	Sri. Sudesh Rajaram Paradesi	Addl. Senior Civil Judge, Raichur	II Addl. District and Sessions Judge, Raichur. (Vacant Court)
45	Sri. Yashavantha Kumar	I Addl. Senior Civil Judge, Mysuru.	VII Addl. District and Sessions Judge, Mysuru. (Vice Smt. Saraswathi Vishnu Kosandar – transferred)
46	Sri. Shashikant B. Bhavikatti	Senior Civil Judge and JMFC, Aurad, Bidar District.	Addl. District and Sessions Judge, Bidar. (Vice Smt. H.R.Radha – transferred)
47	Sri. Subhash Bandu Hosakalle	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
48	Sri. Palled Ravindra Jadiyahappa	I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	Proposed for appointment as VI Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)

1	2	3	4
49	Smt. Sudha Seturam Onkar	Senior Civil Judge, OOD, Head of Legal Cell, Home & Transport, Commerce & Industries and Youth Services Department, M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	XLIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Latha – transferred)
50	Smt. Shayma Khamroz	Prl. Senior Civil Judge and CJM, Kolar.	Proposed for appointment as Prl. Judge, Family Court, Kolar. (Vacant Court)
51	Sri. Basavaraja C.K.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan.  <b>(ON REPATRIATION)</b>	Addl. District and Sessions Judge-FTSC-I, Hassan. (Special court for trial of cases filed under POCSO Act) (Newly created court – vide G.O.No.LAW 99 LAC 2019, dated 14.10.2019, 10.12.2019 and 3.3.2020)
52	Sri. V. Jagadeesh	I Addl. Chief Metropolitan Magistrate, Bengaluru City.	LIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
53	Sri. Hattikal Prabhu Siddappa	XXXII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Proposed for appointment as Presiding Officer, II Addl. Labour Court, Bengaluru. (Vacant Court)
54	Sri. B.Dasaratha	Prl. Senior Civil Judge and CJM, Tumakuru.	VI Addl. District and Sessions Judge, Tumakuru. (Vacant Court)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
55	Sri. Abdul Rahim Husain Shaikh	XXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	XLV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
56	Sri. Basagonda Pulikesh Devamane	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mysuru.  <b>(ON REPATRIATION)</b>	Addl. District and Sessions Judge- FTSC-I, Kolar (Special court for trial of cases filed under POCSO Act) (Newly created court – vide G.O.No.LAW 99 LAC 2019, dated 14.10.2019, 10.12.2019 and 3.3.2020)
57	Sri. G.Raghavendra	Prl. Senior Civil Judge and JMFC, Sagar, Shivamogga District.	XXXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)

BY ORDER OF THE HIGH COURT

**Sd/-**

(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City, all the Prl. District & Sessions Judges in the State, the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru and the Presiding Officer, Labour Court, Bengaluru, with a direction to circulate this notification to the Officers and courts concerned and make necessary arrangements for relieving the officers concerned.

2. The Officers at Sl.Nos.4, 7, 8, 11, 19, 24 & 25 of **PART-A** of the notification and the Officers at Sl.Nos.3, 5, 8, 9, 15, 17, 22, 29, 30, 40, 43, 47, 48, 50 & 53 of **PART-B** of the notification, with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on **28<sup>th</sup> December, 2020**.
3. The Officers at Sl.Nos.11, 18, 19, 28, 42, 49, 51 and 56 of **PART-B** of the notification, with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on **28<sup>th</sup> December, 2020**.
4. The Officers at Sl.Nos.1 to 3, 5, 6, 9, 10, 12 to 18, 20 to 23, 26 and 27 of **PART-A** of the notification and the Officers at Sl.Nos.1, 2, 4, 6, 7, 10, 12 to 14, 16, 20, 21, 23 to 27, 31 to 39, 41, 44 to 46, 52, 54, 55 & 57 of **PART-B** of the notification, with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on **28<sup>th</sup> December, 2020**.
5. The Accountant General in Karnataka, Bengaluru.
6. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.

16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.
20. The Registrar, Karnataka Lokayuktha, Bengaluru.
21. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
22. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
23. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
24. Spare copies